

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No205
CP(IB)/172(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Gimatex Industries Private Limited
V/s
Mafatlal Industries Limited

.....Applicant

.....Respondent

Order delivered on 20/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Amit Agarwal, Adv.
For the Respondent : Mr. A. S. Vakil, Adv. a.w Mr. Anand Patel, Adv.

ORDER

Matter was passed over. At the end of the board, when the matter was called, due to paucity of time, matter could not be taken up for hearing.

List for hearing on 20.02.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**